

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**JABALPUR**

**Civil Contempt Petition No.200/44/2018**

(in OA 200/652/2016)

Jabalpur, this Wednesday, the 19<sup>th</sup> day of February, 2020

**HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER**  
**HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER**

1. Narendra Sharma
2. Gurmeet Singh
3. Pitambar Sati
4. Y.N. Pandey
5. N.D. Pare
6. S.K. Bhangley
7. Smt. Vandna Chaturvedi
8. J.K. Madan
9. B.L. Meena
10. R.K. Rai
11. Surendra Prasad
12. Satish Lawania
13. R.K. Agnihotri
14. M.L. Soni
15. Nagesh Chourey
16. D.K. Pandey
17. B.K. Joshi
18. P.K. Gour

All are working as mail guard except applicant No. 1 & 11 to 16 are retired from department of respondent No. 2 on the post of mail guard & R/o C/o N.D. Pare, 10 Unity Society, Surya Nagar, Behind New Kamla Nagar Police Station, Nehru Nagar, Bhopal MP 462003

**-Petitioners**

**(By Advocate – Shri A.K. Pare)**

**V e r s u s**

1. Sunil Kumar Soin, General Manager, West Central Railway, Opposite Indira Market, Civil Lines, Jabalpur 482001.

2. Shobham Choudhary, Divisional Railway Manager, West Central Railway, Near Railway Station, Bhopal 452001.

**-Respondents**

**(By Advocate – Shri Vijay Tripathi)**

**O R D E R (O R A L)**

**By Navin Tandon, AM.**

The respondents have filed MA No.200/172/2020 for taking subsequent events on record, wherein it has been submitted that the Hon'ble Supreme Court vide order dated 10.01.2020 in Special Leave Petition (Civil) Diary No(s). 44353/2019 (Annexure R-2), has stayed the impugned order dated 17.07.2019 passed by the Hon'ble High Court of Madhya Pradesh at Jabalpur in MP No. 3621/2018.

**2.** MA is allowed and the subsequent events are taken on record.

**3.** Accordingly, this Contempt Petition is not maintainable at this stage.

**4.** CCP is closed. Notices are discharged.

**(Ramesh Singh Thakur)  
Judicial Member**

am/-

**(Navin Tandon)  
Administrative Member**